MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

REGIONAL WORKSHOP FOR ADVOCATES

(through online and other modes of communication)

2nd & 3rd May, 2025

Cluster of Districts – Jabalpur, Katni, Satna, Rewa, Sidhi, Singrauli, Umaria, Shahdol, Anuppur, Dindori, Mandla, Balaghat, Seoni, Indore, Dewas, Dhar and Jhabua

PROGRAMME

DAY ONE: 02.05.2025 (Friday)

SESSION	TIME	TOPICS
I	10.15 a.m. to 10.30 a.m.	Inaugural and overview of the Workshop
		By: Director, MPSJA
II	10.30 a.m. to 11.45 a.m.	Key issues relating to BNSS
		(Followed by open interaction)
		By: Dr. Dharmendra Kumar Tada
		Faculty Member (Sr.), MPSJA
	TEA BREAK	X (11.45 a.m. to 12.00 noon)
III	12.00 noon to 1.15 p.m.	Key issues relating to BNS
		(Followed by open interaction)
		By: Shri Amit Singh Sisodia, OSD, MPSJA
	LUNCH BRI	EAK (1.15 p.m. to 2.00 p.m.)
IV	2.00 p.m. to 3.15 p.m.	Key issues relating to BSA
		(Followed by open interaction)
		By: Shri Manish Sharma Faculty Member (Jr.1), MPSJA
	TEA BREA	AK (3.15 p.m. to 3.30 p.m.)
V	3.30 p.m. onwards	Key issues relating to:
		(i) remand and Bail
		(ii) Examination of accused
		(iii) Victim compensation
		(iv) Witness protection
		(Followed by open interaction)
		By: Shri Sachin Sharma, Additional Director, MPSJA

I	10.30 a.m. to 11.45 a.m.	Criminal Trial:
		(i) Art of Cross-Examination
		(ii) Proving of document
		(iii) preparation of final arguments
		(Followed by open interaction)
		By: Shri Alok Vagrecha, Advocate, High Court of M.P., Jabalpur
	TEA BRI	EAK (11.45 a.m. to 12.00 noon)
II	12.00 noon to 1.15 p.m.	Principles of pleading and drafting
		(Followed by open interaction)
		By: Shri R.K. Sanghi Advocate, High Court of M.P., Jabalpur
	LUNCH B	REAK (1.15 p.m. to 2.00 p.m.)
III	2.00 p.m. to 3.15 p.m.	(i) Expeditious trial: Recording of evidence ar adjournment in Civil Cases;
		(Guidelines of Yashpal Jain v. Sushila Devi case)
		(ii) ADR Procedure – Role of Advocates
		(Followed by open interaction)
		By: Shri Sachin Jyotishi OSD, MPSJA
IV	3.15 p.m. onwards	Role of Advocates in justice dispensation and Professional ethics
		(Followed by open interaction and valedictory)
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Note: -

- (1) Schedule is subject to change under exigencies, if any.
- (2) It is advisable to observe instructions/directions regarding this workshop issued by MPSJA from time to time.